



RBI/2023-2024/111

DOR. AML.REC.69/14.06.001/2023-24

January 11, 2024

The Chairpersons/ CEOs of all the Regulated Entities

Madam/Dear Sir,

Implementation of Section 51A of UAPA,1967: Updates to UNSC's 1267/ 1989 ISIL (Da'esh) & Al-Qaida Sanctions List: Amendments in 14 Entries

Please refer to Section 51 of our [Master Direction on Know Your Customer dated February 25, 2016 as amended on January 04, 2024 \(MD on KYC\)](#), in terms of which *“Regulated Entities (REs) shall ensure that in terms of Section 51A of the Unlawful Activities (Prevention) (UAPA) Act, 1967 and amendments thereto, they do not have any account in the name of individuals/entities appearing in the lists of individuals and entities, suspected of having terrorist links, which are approved by and periodically circulated by the United Nations Security Council (UNSC).”*

2. In this connection, Ministry of External Affairs (MEA), Government of India has informed about the UNSC press release SC/15560 dated January 10, 2024 wherein the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities enacted the amendments specified with strikethrough and/or underline in the entries below on its ISIL (Da'esh) and Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2610 (2021), and adopted under Chapter VII of the Charter of the United Nations.

A. Individuals

QDi.059 Name: 1: KHALID 2: ABD AL-RAHMAN 3: HAMD 4: AL-FAWAZ

Name (original script): الفواز حمد الرحمن عبد خالد

Title: na **Designation:** na **DOB:** 24 Aug. 1962 **POB:** Kuwait **Good quality a.k.a.:**
a) Khaled Al-Fauwaz **b)** Khaled A. Al-Fauwaz **c)** Khalid Al-Fawwaz **d)** Khalik Al Fawwaz **e)** Khaled Al-Fawwaz **f)** Khaled Al Fawwaz **g)** Khalid Abdulrahman H. Al

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001

टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

Department of Regulation, Central Office, Central Office Building, 12th/ 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai - 400001

हिंदी आसान है, इसका प्रयोग बढ़ाएँ

"Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers."

Fawaz **h) Abu-Khalil Low quality a.k.a.:** na **Nationality:** Saudi Arabia **Passport no:** 456682, issued on 6 Nov. 1990 (expired on 13 Sep. 1995) **National identification no:** na **Address:** United States of America **Listed on:** 24 Apr. 2002 (amended on 26 Nov. 2004, 23 Apr. 2007, 21 Oct. 2010, 4 Aug. 2014, 6 Dec. 2019, 14 Dec. 2023) **Other information:** Extradited from the United Kingdom to the United States of America on 5 Oct. 2012. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Apr. 2010.- Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.152 Name: 1: SAIFI 2: AMMARI 3: na 4: na

Name (original script): عماري سيفي

Title: na **Designation:** na **DOB:** **a)** 1 Jan. 1968 **b)** 23 Apr. 1968 **POB:** Kef Rih, Algeria **Good quality a.k.a.:** **a)** El Para (combat name) **b)** Abderrezak Le Para (combat name) **c)** Abou Haidara **d)** El Ourassi **e)** Abderrezak Zaimche **f)** Abdul Rasak ammane Abu Haidra **g)** Abdalarak **Low quality a.k.a.:** na **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** Commune of Bouhechana, Daïra de Lakhezara, Guelma, Algeria **Listed on:** 4 Dec. 2003 (amended on 7 Apr. 2008, 16 May 2011, 6 Dec. 2019, 14 Dec. 2023) **Other information:** In detention in Algeria since Oct. 2004. Incarcerated in Algeria since 7 March 2011. Former member of the GSPC listed as The Organization of Al-Qaida in the Islamic Maghreb (QDe.014). Father's name: Abdallah. Mother's name: Draham Belanchi. Photograph and fingerprints available for inclusion in INTERPOL-UNSC Special Notice. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.167 Name: 1: KAMEL 2: DJERMANE 3: na 4: na

Name (original script): جرمان كمال

Title: na **Designation:** na **DOB:** 12 Oct. 1965 **POB:** Oum el Bouaghi, Algeria **Good quality a.k.a.:** **a)** Bilal **b)** Adel **c)** Fodhil **d)** Abou Abdeljalil **Low quality a.k.a.:** na **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** Sidi Argis village, Oum El-Bouaghi, Algeria **Listed on:** 3 May 2004 (amended on 7 Apr. 2008, 13 Dec. 2011, 6 Dec. 2019, 14 Dec. 2023) **Other information:** In detention in Algeria as at of April 2010 November 2023. Sentenced to 18 years imprisonment for conducting terrorist activities by the Algiers Criminal Court on 25 January 2023. Arrest warrant issued by the German authorities on 9 Oct. 2003 and 18 July 2018 respectively for involvement in kidnapping, robbery and extortion. Former member of the Katibat Tarek Ibn Ziad of The Organization of Al Qaida in the Islamic Maghreb (QDe.014). Father's name: Sliman. Mother's name Oum Hani Djermane. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.251 Name: 1: SALAH EDDINE 2: GASMI 3: na 4: na

Name (original script): قاسمي صالح

Title: na **Designation:** na **DOB:** 13 Apr. 1971 **POB:** Zeribet El Oued, Wilaya (province) of Biskra, Algeria **Good quality a.k.a.:** **a)** Abou Mohamed Salah **b)** Abou Malek **Low**

quality a.k.a.: **a)** Bounouadher **b)** Bounouader **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** No. 7250 Zeribat El Oued, Biskra, Algeria **Listed on:** 3 Jul. 2008 (amended on 24 Mar. 2009, 15 Nov. 2012, 14 Mar. 2013, 11 Feb. 2016, 24 Nov. 2020, 14 Dec. 2023) **Other information:** Belongs to the leadership and is in charge of information committee of the Organization of Al-Qaida in the Islamic Maghreb (QDe.014). Mother's name is Yamina Soltane. Father's name is Abdelaziz. Associated with Abdelmalek Droukdel (QDi.232, reported deceased in June 2020). Arrested in Algeria on 16 Dec. 2012. Incarcerated at the El-Harrach prison in Algiers, as of August 2015. Incarcerated in the Blida penitentiary, Algeria as of November 2023. Photograph and fingerprints available for inclusion in INTERPOL-UNSC Special Notice. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.261 Name: 1: ADEM 2: YILMAZ 3: na 4: na

Title: na **Designation:** na **DOB:** 4 Nov. 1978 **POB:** Bayburt, ~~Turkey~~Türkiye **Good quality a.k.a.:** na **Low quality a.k.a.:** Talha **Nationality:** ~~Turkey~~Türkiye **Passport no:** ~~Turkey~~Türkiye number TR-P 614 166 (issued by the Turkish Consulate General in Frankfurt/M. on 22 Mar. 2006, expired on 15 Sep. 2009.) **National identification no:** na **Address:** **a)** Südliche Ringstrasse 133, Langen, 63225, Germany (previous address) **b)** Türkiye **Listed on:** 27 Oct. 2008 (amended on 13 Dec. 2011, 6 Dec. 2019, 14 Dec. 2023) **Other information:** Associated with the Islamic Jihad Union (IJU), also known as the Islamic Jihad Group (QDe.119). ~~Associated with Fritz Martin Gelowicz (QDi.259).~~ Deported from Germany to Türkiye in February 2019. Ongoing judicial process as of November 2023. ~~In detention in Germany as of Jun. 2010.~~ Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.279 Name: 1: MOHAMED 2: BELKALEM 3: na 4: na

Name (original script): بلكلام محمد

Title: na **Designation:** na **DOB:** 19 Dec. 1969 **POB:** Hussein Dey, Algiers, Algeria **Good quality a.k.a.:** na **Low quality a.k.a.:** **a)** Abdelali Abou Dher (ذر ابو العالي عبد) **b)** El Harrachi (الحراشي) **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** **a)** Mali **b)** Cité Djenane Mabrouk, Algiers, Algeria **Listed on:** 22 Apr. 2010 (amended on 15 Apr. 2014, 6 Dec. 2019, 14 Dec. 2023) **Other information:** Reportedly a member of Jama'a Nusrat ul-Islam wa al-Muslimin (JNIM, QDe.159) as of November 2023. Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 03/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. Father's name is Ali Belkalem. Mother's name is Fatma Saadoudi. Member of The Organization of Al-Qaida in the Islamic Maghreb (QDe.014). Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. Photograph and fingerprints available for inclusion in INTERPOL-UNSC Special Notice. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.280 Name: 1: TAYEB 2: NAIL 3: na 4: na

Name (original script): ناييل الطيب

Title: na **Designation:** na **DOB:** Approximately 1972 **POB:** Faidh El Batma, Djelfa, Algeria **Good quality a.k.a.:** **a)** Djaafar Abou Mohamed (محمد ابو جعفر) **b)** Abou Mouhadjir (مهاجر ابو) **c)** Mohamed Ould Ahmed Ould Ali (born in 1976) **Low quality a.k.a.:** na **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** **a)** Mali **b)** Cité Feradj Lakhdar, Merine, Sidi Bel Abbas, Algeria **Listed on:** 22 Apr. 2010 (amended on 15 Apr. 2014, 6 Dec. 2019, 14 Dec. 2023) **Other information:** Reportedly a member of Jama'a Nusrat ul-Islam wa al-Muslimin (JNIM, QDe.159) as of November 2023. Convicted in absentia by Algerian tribunal on 28 Mar. 1996. Algerian international arrest warrant number 04/09 of 6 Jun. 2009 issued by the Tribunal of Sidi Mhamed, Algiers, Algeria. Algerian extradition request number 2307/09 of 3 Sep. 2009, presented to Malian authorities. Father's name was Benazouz Nail. Mother's name is Belkheiri Oum El Kheir. Member of The Organization of Al-Qaida in the Islamic Maghreb (QDe.014). Photograph and fingerprints available for inclusion in INTERPOL-UNSC Special Notice. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.298 Name: 1: ABD AL-RAHMAN 2: OULD MUHAMMAD AL-HUSAYN 3: OULD MUHAMMAD SALIM 4: na

Name (original script): سليم محمد ولد الحسين محمد ولد الرحمن عبد

Title: na **Designation:** na **DOB:** Approximately 1981 **POB:** Saudi Arabia **Good quality a.k.a.:** **a)** Abdarrahmane ould Mohamed el Houcein ould Mohamed Salem **b)** الموريتاني يونس شيخ (Yunis al-Mauritani; Younis al-Mauritani; Sheikh Yunis al-Mauritani; Shaykh Yunis the Mauritanian) **Low quality a.k.a.:** **a)** Salih the Mauritanian **b)** Mohamed Salem **c)** Youssef Ould Abdel Jelil **d)** El Hadj Ould Abdel Ghader **e)** Abdel Khader **f)** Abou Souleimane **g)** Chingheity **Nationality:** Mauritania **Passport no:** na **National identification no:** na **Address:** na Mauritania **Listed on:** 15 Sep. 2011 (amended on 24 Nov. 2020, 14 Dec. 2023) **Other information:** Pakistan-based Senior Al-Qaida (QDe.004) leader, also associated with The Organization of Al-Qaida in the Islamic Maghreb (QDe.014). Wanted by Mauritanian authorities. He is in Mauritania since his extradition from Pakistan in 2014. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.323 Name: 1: SAID 2: ARIF 3: na 4: na **Title:** na

Designation: na **DOB:** **a)** 25 Jun. 1964 **b)** 5 Dec. 1969 **c)** 12 May 1965 **POB:** Oran, Algeria **Good quality a.k.a.:** **a)** Said Mohamed Arif **b)** Omar Gharib **c)** Abderahmane **d)** Abdallah al-Jazairi **e)** Slimane Chabani **f)** Souleiman **g)** Abou Souleiman **Low quality a.k.a.:** na **a)** Abdullah **b)** Abdallah **c)** Abu Abdullah **Nationality:** Algeria **Passport no:** na **National identification no:** na **Address:** na **a)** 78 Boulevard Bezghoud Mustapha, Oran, Algeria **b)** No. 12 Rue Lyonnais, Ain Turk, Oran, Algeria **Listed on:** 15 Aug. 2014 (amended on 6 Dec. 2019, 14 Dec. 2023) **Other information:** Reportedly killed in an air strike in Syria on 25 May 2015. A veteran member of the 'Chechen Network' (not listed) and other terrorist groups. He was convicted of his role and membership in the 'Chechen Network' in France in 2006. Joined Jabhat al-Nusrah, listed as Al-Nusrah Front for the People of the Levant (QDe.137) in October 2013. Father's name: Mohamed. Mother's name: Saliha Boukhari. Photograph and fingerprints available for inclusion in INTERPOL-UNSC Special Notice. Review pursuant to Security

Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.329 Name: 1: AHMED 2: ABDULLAH 3: SALEH AL-KHAZMARI 4: AL-ZAHRANI
Title: na **Designation:** na **DOB:** 15 Sep. 1978 **POB:** Dammam, Saudi Arabia **Good quality a.k.a.:** a) Abu Maryam al-Zahrani b) Abu Maryam al-Saudi c) Ahmed Abdullah S al-Zahrani d) Ahmad Abdullah Salih al-Zahrani e) Abu Maryam al-Azadi f) Ahmed bin Abdullah Saleh bin al-Zahrani g) Ahmed Abdullah Saleh al-Zahrani al-Khozmi **Low quality a.k.a.:** na **Nationality:** Saudi Arabia **Passport no:** Saudi Arabia number E126785, issued on 27 May 2002 (expired on 3 Apr. 2007) **National identification no:** na **Address:** (Located in Syria) **Listed on:** 23 Sep. 2014 (amended on 6 Dec. 2019, 14 Dec. 2023) **Other information:** Senior member of Al-Qaida (QDe.004). Reportedly killed in January 2020 in Yemen. Wanted by the Saudi Arabian Government for terrorism. Father's name is Abdullah Saleh al Zahrani. Physical description: eye colour: dark; hair colour: dark; complexion: olive. Speaks Arabic. Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.339 Name: 1: 'ABD AL-RAHMAN 2: MUHAMMAD 3: MUSTAFA 4: AL-QADULI
Title: na **Designation:** na **DOB:** 1959 **POB:** Mosul, Ninawa Province, Iraq **Good quality a.k.a.:** a) 'Abd al-Rahman Muhammad Mustafa Shaykhilari b) Umar Muhammad Khalil Mustafa c) Abdul Rahman Muhammad al-Bayati d) Tahir Muhammad Khalil Mustafa al-Bayati e) Aliazra Ra'ad Ahmad **Low quality a.k.a.:** a) Abu-Shuayb b) Hajji Iman c) Abu Iman d) Abu Ala e) Abu Hasan f) Abu Muhammad g) Abu Zayna **Nationality:** Iraq **Passport no:** na **National identification no:** na **Address:** na **Listed on:** 23 Sep. 2014 (amended on 6 Dec. 2019, 14 Dec. 2023) **Other information:** Senior Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (AQI) (QDe.115), official. Reportedly killed in Syria in 2016. Previously served as a representative of AQI to Al-Qaida (QDe.004) senior leadership in Pakistan. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019 INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDi.417 Name: 1: MOHAMAD 2: RAFI 3: BIN UDIN 4: na
Title: na **Designation:** na **DOB:** 3 Jun. 1966 **POB:** Negri Sembilan, Malaysia **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Mohd Radi Bin Udin b) Abu Awn al Malizi c) Muhammad Ratin d) Muhammad Rafiuddin e) Abu Una al Malayzie f) Mhammad Rahim Bin Udin g) Abu Ayn Tok Cit h) Muhammad Ratin Bin Nurdin **Nationality:** a) Malaysia b) Indonesia **Passport no:** Malaysia number A31142734, issued on 6 Nov. 2013 (issued by the Immigration Department of Malaysia, expiration date 6 Nov. 2015) **National identification no:** Malaysia National Identification Card 660603-05-5267 (issued by National Registration Department of Malaysia; issued to Mohd Rafi bin Udin) **Address:** a) B-3B-19 Glenview Villa, Jalan 49 Off Jalan Kuari, Taman Pinggiran Cheras, 56000, Kuala Lumpur, Wilayah Persekutuan Kuala Lumpur, Malaysia (as at 30 Jan. 2014) b) 90-00-04 Flat Sri Kota, Bandar Tun Razak, 56100, Kuala Lumpur, Wilayah Persekutuan Kuala Lumpur, Malaysia (as at 23 Apr. 2010) c) 96-06-06 Flat Sri Kota, Bandar Tun Razak, 56100, Kuala Lumpur, Wilayah

Persekutuan Kuala Lumpur, Malaysia (as at 6 Apr. 2007) **d)** Syrian Arab Republic (location since 2014) **Listed on:** 23 Aug. 2018 (amended on 14 Dec. 2023) **Other information:** Senior member of Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (QDe.115). Recruited for ISIL and instructed individuals to perpetrate terrorist acts via online video. Reportedly deceased. Physical description: eye colour: brown; hair colour: brown; complexion: dark. Speaks Malay, English, limited Arabic. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

B. Entities

QDe.093 Name: BENEVOLENCE INTERNATIONAL FOUNDATION

A.k.a.: **a)** Al Bir Al Dawalia **b)** BIF **c)** BIF-USA **d)** Mezhdunarodnyj Blagotvoritel'nyl Fond **F.k.a.:** na **Address:** **a)** 8820 Mobile Avenue, IA, Oak Lawn, Illinois, 60453, United States of America **b)** P.O. Box 548, Worth, Illinois, 60482, United States of America **c)** (Formerly located at) 9838 S. Roberts Road, Suite 1W, Palos Hills, Illinois, 60465, United States of America **d)** (Formerly located at) 20-24 Branford Place, Suite 705, Newark, New Jersey, 07102, United States of America **e)** P.O. Box 1937, Khartoum, Sudan **f)** Bangladesh **g)** (Gaza Strip) **h)** Yemen **Listed on:** 21 Nov. 2002 (amended on 24 Jan. 2003, 28 Apr. 2011, 18 May 2012, 6 Dec. 2019, 14 Dec. 2023) **Other information:** Reportedly defunct. No longer operates in Bosnia and Herzegovina. Employer Identification Number (United States of America): 36-3823186. Review pursuant to Security Council resolution 1822 (2008) was concluded on 22 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 4 Dec. 2019. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

QDe.107 Name: AL FURQAN

A.k.a.: **a)** Dzemilijati Furkan **b)** Dzem'ijjetul Furqan **c)** Association for Citizens Rights and Resistance to Lies **d)** Dzemijetul Furkan **e)** Association of Citizens for the Support of Truth and Supression of Lies **f)** Sirat **g)** Association for Education, Culture and Building Society-Sirat **h)** Association for Education, Cultural, and to Create Society - Sirat **i)** Istikamet **j)** In Siratel **k)** Citizens' Association for Support and Prevention of lies – Furqan **F.k.a.:** na **Address:** **a)** 30a Put Mladih Muslimana (ex Pavla Lukaca Street), 71 000 Sarajevo, Bosnia and Herzegovina **b)** 72 ul. Strossmajerova, Zenica, Bosnia and Herzegovina **c)** 42 Muhameda Hadzizahica, Sarajevo, Bosnia and Herzegovina **d)** 70 and 53 Strossmajerova Street, Zenica, Bosnia and Herzegovina **e)** Zlatnih Ljiljana Street, Zavidovici, Bosnia and Herzegovina **Listed on:** 11 May 2004 (amended on 26 Nov. 2004, 24 Mar. 2009, 1 May 2019, 15 Nov. 2021, 14 Dec. 2023) **Other information:** Reportedly defunct Registered in Bosnia and Herzegovina as a citizens' association under the name of "Citizens' Association for Support and Prevention of lies – Furqan" on 26 Sep. 1997. Al Furqan ceased its work by decision of the Ministry of Justice of the Bosnia and Herzegovina Federation (decision number 03-054-286/97 dated 8 Nov. 2002). Al Furqan was no longer in existence as at ~~at~~ of Dec. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 15 Jun. 2010. Review pursuant to Security Council resolution 2253 (2015) was concluded on 21 Feb. 2019. Review pursuant to Security Council resolution 2368 (2017) was concluded on 15 November 2021. INTERPOL-UN Security Council Special Notice web link: www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals

3. In accordance with paragraph 58 of resolution 2610 (2021), the Committee has made accessible on its website the narrative summaries of reasons for listing of the above entries at the following URL:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/summaries.

4. Press release regarding the above can be found at <https://press.un.org/en/2024/sc15560.doc.htm>

Further, the UNSC press releases concerning amendments to the list are available at URL: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

5. The details of the sanction measures and exemptions are available at the following URL: https://www.un.org/securitycouncil/sanctions/1267#further_information

6. In view of the above, REs are advised to take appropriate action in terms of Section 51 of the MD on KYC and strictly follow the procedure as laid down in the UAPA Order dated February 02, 2021(amended on August 29, 2023) annexed to the MD on KYC.

7. Updated lists of individuals and entities linked to ISIL (Da'esh), Al-Qaida and Taliban are available at:

www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list

<https://www.un.org/securitycouncil/sanctions/1988/materials>

8. Further, as per the instructions from the Ministry of Home Affairs (MHA), any request for de-listing received by any RE is to be forwarded electronically to Joint Secretary (CTCR), MHA for consideration. Individuals, groups, undertakings or entities seeking to be removed from the Security Council's ISIL (Da'esh) and Al-Qaida Sanctions List can submit their request for delisting to an independent and impartial Ombudsperson who has been appointed by the United Nations Secretary-General. More details are available at the following URL:

<https://www.un.org/securitycouncil/ombudsperson/application>

9. REs are advised to take note of the aforementioned UNSC communications and ensure meticulous compliance.

Yours faithfully,

(Saidutta Sangram Keshari Pradhan)
General Manager